

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL

APPLICATION NUMBER : -

PETITION NUMBER : CP/712/IB/CB/2017

NAME OF THE PETITIONER : MOKSHA MARKETING

NAME OF THE RESPONDENT(S) : BIDS TECHNOLOGY PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. T. Rayo.

Advocate.

Adv 11 a.m.

Counsel for Appellant

24/2/17

ORDER

Counsel for petitioner/operational creditor present and prayed for time to file proof of making paper publication in relation to the notice to the respondent for their appearance. Time is enlarged at request. Put up on 15.02.2018.

-8d-
(S VIJAYARAGHavan)
Member(Technical)

-8d-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc